

10

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SSINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 286/9/HDB/2019
NAME OF THE COMPANY	Buildmate Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Mahalakshmi Salloys And Metals Pvt Ltd
NAME OF THE RESPONDENT(S)	Buildmate Projects Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

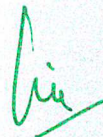
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

No representation on behalf of the Petitioner. Counsel for the Respondent sent mail communication to the Registry, praying to grant time as he is unwell. At his request, time is enlarged. Put up the matter on 06.12.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL

AS